## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: ARCHER POWER SYSTEMS PVT LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8

**UNDER SECTION** 

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) L. Sankar Nalayona Counsel Nor Sr. Advocate Petitioner Nor Son Cihonan

Petitioner

Han Shankarman Saivihan

## **ORDER**

Counsels for both the parties are present. Counsel for Respondent produced an order dated 10.08.2017 passed by the Hon'ble Apex Court directing the NCLAT to pass the order within four weeks and it has further been directed that the proceedings before the NCLT shall be stayed till NCLAT decides the matter. Therefore, we adjourn the matter for four weeks. Put up on 21.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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